GOVERNMENT OF INDIA ENVIRONMENT AND FORESTS LOK SABHA

UNSTARRED QUESTION NO:2547 ANSWERED ON:10.12.2012 EMISSION OF TOXIC GASES BY INDUSTRIES Swamygowda Shri N Cheluvaraya Swamy

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether the emission of toxic gases as a result of industrial development is playing a major role in polluting environment;
- (b) if so, the reaction of the Government thereto;
- (c) the details of industries identified for emission of toxic gases in the country by Government; and
- (d) the details of annual growth rate of these industries?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT AND FORESTS (SHRIMATI JAYANTHI NATARAJAN)

- (a) to (b): Yes, Sir. The emission of toxic gases due to industrial development is adversely impacting the quality of environment. Central Pollution Control Board (CPCB), with the State Pollution Control Boards, is monitoring ambient air quality at 537 locations covering 222 cities/ towns including 53 metropolitan cities in the country. The steps taken by the Government to prevent and control environmental pollution include formulation of policies for abatement of pollution, supply of improved auto-fuel, tightening of vehicular and industrial emission norms, mandatory environmental clearance for specified industries, management of municipal, hazardous & bio-medical wastes, promotion of cleaner technologies, strengthening the network of air quality monitoring stations, preparation and implementation of action plans for major cities & critically polluted areas, increasing public awareness etc.
- (c) to (d): Emissions from highly polluted 17-categories of industries such as Iron and Steel, Cement, Thermal Power Plant, Copper and Lead Smelters, Aluminum, Fertilizer, Oil Refinery, Petro-Chemicals, etc. play a significant role in polluting the ambient environment. To control air emissions from these industries, Government has notified standards for gaseous pollutants released from such types of industries. Emission standards have been notified for 59 category of industries besides notifying standards for the gensets and the ambient air quality. Further, these industries are required to comply with the notified standards. According to the report of the Planning Commission, during the 10th Five Year Plan, the trends in the Performance of Industrial Sub-Sectors- Annual Growth Rate was 8.7 %.